

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.237- IA/439(AHM)2024
in
C.P. (IB)/299/AHM/2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA
Vs
ANKUR GUPTA

.....Applicant

.....Respondent

Order delivered on: 01/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Ms. Pinky, Adv.
For the SIDBI : Mr. Narendra Singh, Adv.

ORDER

IA/439(AHM)2024

Ld. Counsel for the Resolution Professional submitted that they have serve report upon PG. She is directed to produce the proof of service report by pursis. PG is directed to file reply, if he is served and appear in the matter failing which necessary orders will be passed.

List for further consideration on 09.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)